

DIVISION BENCH  
COURT - II

O-201

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/184(KB)2018  
IA(I.B.C)/761(KB)2021, IA(I.B.C)/953(KB)2020,  
IA(I.B.C)/493(KB)2023, IA(I.B.C)/494(KB)2023,  
IA(I.B.C)/523(KB)2021, IA(I.B.C)/237(KB)2022,  
IA(I.B.C)/378(KB)2023, IA(I.B.C)/868(KB)2021,  
IA(I.B.C)/8(KB)2023, IA(I.B.C)/258(KB)2022,  
IA(I.B.C)/887(KB)2021, IA(I.B.C)/661(KB)2021,  
IA(I.B.C)/1257(KB)2020

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 09<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	<b>SANGITA FISCAL SERVICES PRIVATE LIMITED VS DUNCANS INDUSTRIES LIMITED</b>
UNDER SECTION	<b>IBC UNDER SEC 7</b>

**Appearance (via video conferencing/physically)**

Mr. Jishnu Saha, Sr. Adv. ] For Applicant (IA(I.B.C)/761(KB)2021)  
Mr. Avishek Guha, Adv.  
Mr. Ishaan Saha, Adv.  
Ms. Arunika Dutta, Adv.  
Mr. Kaustav De Sarkar, Adv.

Mr. Rishav Banerjee, Adv. ] For Applicant (IA(I.B.C)/868(KB)2021,  
Mr. Rajarshi Banerjee, Adv. IA(I.B.C)/494(KB)2023)

Mr. Rachit Lakhmani, Adv. ] For Applicant (IA(I.B.C)/887(KB)2021)  
Mr. Avishek Das, Adv.

Mr. Joy Saha, Sr. Adv. ] For Resolution Professional  
Ms. Urmila Chakraborty, Adv.  
Mr. Dipankar Das, Adv.  
Ms. Sanjana Nandi, Adv.

Ms. Arunima Hala, Adv. ] For Respondent No. 7 (IA(I.B.C)/953(KB)2020)  
Ms. Natasha Roy, Adv.

Mr. Vipul Kundalia, Adv. ] For CGST

PH(PS)

## O R D E R

1. Ld. Counsels for the parties present.
2. **IA(I.B.C)/868(KB)2021**  
Heard, **Reserved for orders.**
3. **IA(IBC)/494(KB)2023**
  - a) Ld. Sr. Counsel appearing for the Resolution Professional be provided relevant extracts of the plan to the Ld. Counsel appearing for the Applicant. The same be provided within a course of this week.
  - b) Post this matter on **15.05.2024**.
4. **IA(I.B.C)/887(KB)2021**
  - a) Ld. Counsel Mr. Rachit Lakhmani submits that EPFO has failed to verify the claim of the workers. Let the same be done within a period of two weeks.
  - b) None appears for the EPFO. Registry is directed to communicate the Order. Thereafter, post this matter on **15.05.2024**.
5. Post IA(I.B.C)/761(KB)2021, IA(I.B.C)/953(KB)2020, IA(I.B.C)/493(KB)2023, IA(I.B.C)/523(KB)2021, IA(I.B.C)/237(KB)2022, IA(I.B.C)/378(KB)2023, IA(I.B.C)/8(KB)2023, IA(I.B.C)/258(KB)2022, IA(I.B.C)/661(KB)2021, and IA(I.B.C)/1257(KB)2020 on **15.05.2024**.

**D. Arvind**  
**Member (Technical)**

**Bidisha Banerjee**  
**Member (Judicial)**